

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No.408**  
**IA/1116/ND/2022 IN IB/903/ND/2020**

**IN THE MATTER OF:**

High Ground Enterprise Ltd	...	Applicant
Versus		
Oriental Structural engineers Pvt Ltd	...	Respondent

**Order under Section 9 of IBC 2016.**

**Order delivered on 10.03.2023**

**Coram:**

**Mr. ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant	: None
For the Respondent	: Mr. Ravi K. Chandna, Adv., Mr. Aman Dahiya, Adv. & Mr. Malyaj Sehgal, Adv.

**ORDER**

**IA/1116/ND/2022**

There is no appearance on behalf of the Applicant in the said IA.  
Accordingly, the present application i.e. IA/1116/ND/2022 is  
dismissed for non-prosecution.

**Sd/-**

**DR. BINOD KUMAR SINHA,**  
**MEMBER (TECHNICAL)**

**Sd/-**

**ASHOK KUMAR BHARDWAJ,**  
**MEMBER (JUDICIAL)**